

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

CP No. 01/241/HDB/2023

AND

Comp. Application 4, 3 & 2/2023 in CP No. 01/241/HDB/2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Bontha Sunil

...Petitioner

AND

M/s. Naya Infra India Private Limited & 13 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Comp. Application 4, 3 & 2/2023

Heard the Learned Senior Counsel Mr.T.K.Bhaskar for the Applicant. At request

for reply submissions by Respondents call on 31.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)